

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

(4)

O.A. No. 1859/96

Date of decision 11.10.1996

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Smt. Asha Sharma
w/o Shri R.K. Sharma,
Resident of A-3/137, Janakpuri,
New Delhi- 58

... Applicant
(By Advocate Shri K.P. Kapoor through
proxy counsel Shri Ajay Kapoor)

Vs.

1. Director of Education,
Govt. of National Capital Territory of Delhi,
Old Secretariat, Delhi.
2. Administrative Officer (GO&)
Directorate of Education,
Govt. of National Capital Territory of Delhi,
Old Sectt., Delhi.

... Respondents

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Shri Ajay Kapoor, learned proxy counsel for the applicant seeks permission to withdraw this OA as he submits that the reliefs sought in this application has already been granted by the respondents.

In the above circumstances, permission to withdraw the O.A. is granted. O.A. is dismissed as withdrawn.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

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